

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 100 OF 2017

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Greenko Budhil Hydro Power Pvt. Ltd. Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ankita Bafna

Counsel for the Respondent(s) : Ms. Raunak Jain for
Mr. Buddy A. Ranganadhan for R-1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

Learned counsel for respondent No.2 seeks two weeks more time to file reply. He may take steps to file the same on or before 27.10.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **19.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt